HCC No. 52/2023

HIGH COURT OF KARNATAKA, HIGH COURT BUILDINGS, BENGALURU-1 DATED: 14th FEBRUARY 2024.

CORRIGENDUM

The High Court of Karnataka, Bengaluru vide Tender Notification No. HCK/2023-24/SE0012 had called for tender towards procurement of 2300 nos.. of Managed Print service through outsource basis on OPEX model to the High Court of Karnataka, Bengaluru, Benches at Dharwad and Kalaburagi and Courts of the District Judiciary in the State.

The last date fixed for uploading tender on 14.02.2024 at 4.00 PM is hereby extended upto 26.02.2024 at 4.00 PM. For more details visit https://kppp.karnataka.gov.in/#/portal/searchTender/live website.

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Sd/I/c. REGISTRAR (COMPUTERS) AND
TENDER INVITING AND
ACCEPTING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU